

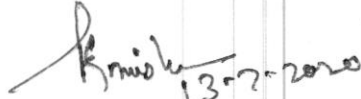
RAJASTHAN HIGH COURT

NOTICE

Whereas in pursuance of notifications No.PA/RG/Misc./2020/ 1131 and PA/RG/Misc./2020/ 1134, the functioning of the Court and Office of Rajasthan High Court Principal Seat Jodhpur was suspended for 09.07.2020 and 10.07.2020 respectively for further sanitization of the entire Court premises and taking other preventive measures.

Whereas in pursuance to notification No.PA/RG/Misc./2020/ 1137, the functioning of the Court and Office of Rajasthan High Court Principal Seat Jodhpur as well as Bench at Jaipur was suspended from 13.07.2020 to 15.07.2020 for further sanitization of the entire Court premises and taking other preventive measures.

Therefore, as per directions, in all matters fixed between 09.07.2020 to 15.07.2020 at Rajasthan High Court Principal Seat Jodhpur and between 13.07.2020 to 15.07.2020 at Jaipur Bench, Jaipur, wherein interim orders are lapsing, they shall be deemed to have been extended till 24.07.2020

  
13-7-2020  
REGISTRAR JUDICIAL